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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER – JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/599/(IB)/2017
NAME OF THE PETITIONER(S) : VISHNUSUDHA TEXTILES
NAME OF THE RESPONDENT(S) : KAC YARN PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A.G. SETHYANARAYANA for A.K. MYLSAMY	For operational creditor	A.K. MYSAMY
2.	N. ANBAZHAGAN	For respondent	N. ANBAZHAGAN

ORDER

Counsels for both the parties are present. Counsel appearing on behalf of the Corporate Debtor filed vakalat; the same is taken on record. Counsel for the Corporate Debtor is directed to file reply before the next date of hearing by providing copy to the other side. Matter is posted for final arguments. Put up on **07.11.2017 at 10.30 A.M.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)